

- (v) Department of Energy, Government of the United States of America on cooperation to establish the PACESetter FUND signed on 30/6/15;
- (vi) Ministry of Mineral Resources and Energy, Government of the Republic of Mozambique on new and renewable energy signed on 5/8/15;
- (vii) Belgian authorities at federal and regional level for energy, Government of Belgium on new and renewable energy signed on 29/9/15;
- (viii) Ministry for Economic Cooperation and Development of the Federal Republic of Germany on Indo-German Development Cooperation regarding the Indo-German Solar Energy Partnership signed on 5/10/15;
- (ix) Ministry of Energy and Mineral Resources of the Republic of Indonesia on new and renewable energy cooperation signed on 2/11/15.

Under utilization of NCEF

2462. DR. PRABHAKAR KORE: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether it is a fact that the National Clean Energy Fund (NCEF), which is created for funding research and innovative projects in clean energy technologies is severely under utilized;

(b) whether many projects recommended for NCEF support in renewable energy sector, are still awaiting allocation; and

(c) if so the details of amount collected under NCEF and utilized during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) and (b) No sir.

(c) The details are given in Statement.

Statement

Details of Fund Position in NCEF

(₹ in Crore)

Year	Coal Cess Collected	Amount transferred to NCEF	Amounts financed from NCEF for projects
1	2	3	4
2010-2011	1,066.46	0.00	0.00
2011-2012	2,579.55	1,066.46	220.75

1	2	3	4
2012-2013	3053.19	1,500.00	246.43
2013-2014	3,471.98	1,650.00	1218.78
2014-15 (RE)	6,217.63	4,700.00	3588.65
2015-16 (BE)	13,118.04	4,700.00	4710.00
TOTAL		13616.46	9984.61

Agreements with foreign countries for solar technology sharing

2463. SHRIMATI JAYA BACHCHAN: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether Government plans to increase/improve production of solar energy equipments in the country under Make in India initiative;

(b) if so, the details of schemes/benefits given under the initiative;

(c) whether Government has signed agreements with foreign countries for modern technology sharing in this field and if so, the details thereof; and

(d) if not, how Government plans to improve technology?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) and (b) Government of India encourages use of domestic manufacturing of solar energy equipments including solar cells/modules through various schemes. Provisions have already been made for concessional customs duty and excise duty exemptions on input raw materials required for manufacturing of cells and modules. Government also provides capital subsidy for setting up of manufacturing units of solar cells and modules and the entire value chain under Modified Special Incentive Package Scheme (M-SIPS).

(c) and (d) The Ministry of New and Renewable Energy has been collaborating with several developed and developing countries for cooperation in new and renewable energy sector and established linkages between institutions of India and international institutions in USA, Denmark, Sweden, Scotland, Japan, Germany and United Kingdom. In addition, various international/multi-national funding agencies, like the World Bank, United Nations Development Programme (UNDP) and Global Environmental Facility (GEF) have provided project-based assistance for development of renewable energy resources in India. The cooperation in new and renewable energy sector helps in establishing technical collaborations aiming to acquire advance technical knowledge and capacity building required for technical personnel; wind and solar resource